

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/1281/A

From :- Shri Kaushik Kumar Sharma,
JT. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Rita Kar,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 16th March 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/1749 dated 15.03.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, w.e.f. the evening of 16.03.2019 till the morning of 18.03.2019, has been granted/rejected.

Shri Kuntal Sarma Pathak, Addl. District and Sessions Judge, No. 2, Nagaon, in his absence, Smti. Monalissa Das, Addl. Chief Judicial Magistrate, Nagaon, in her absence any Judicial officer will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/1282/A, dated 16.03.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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